NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/660/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: AUTOCOP (INDIA) PVT LTD

NAME OF THE RESPONDENT(S)

: NIFE FIRE SYSTEMS PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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2. PREETHI. S. ARASU

lepresentative Coursel for Respondent

(real)

ORDER

Counsel for both the parties present. Counsel for the Corporate Debtor prayed for time for payment of the outstanding debt. At request, time is enlarged. Put up on **09.02.2018 at 10.30 AM.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)